

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).9586/2010

ALIYATHAMMUDA BEETHATHEBIYYAPPURA POOKOYA & ORS. Appellant(s)

VERSUS

PATTAKAL CHERIYAKOYA . & ORS. Respondent(s)

IA No.93605/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No.106309/2018 - EXEMPTION FROM FILING O.T.

IA No.106306/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No.9588/2010 (XI-A)C.A. No.9587/2010 (XI-A)

Date : 11-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE AJAY RASTOGIFor Appellant(s) Mr.Vivek Chib, Adv.
Ms.Pracheta Kar, Adv.
Mr.Neeraj Shekhar, AOR

Mr. A. Raghunath, AOR

For Respondent(s) Mr. K. Rajeev, AOR

Mr. A. Raghunath, AOR

Mr. E. M. S. Anam, AOR

Mr. A. D. Sikri, AOR

Mr. Rajiv Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 16.07.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS(RAJ RANI NEGI)
ASSISTANT REGISTRAR